

Annexure – 1

Name of the corporate debtor:M/s Sargam Builders Pvt Ltd; Date of commencement of liquidation: 16/09/2020; List of stakeholders as on: 03/03/2022

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Federal Bank	21/10/2020	54,190,029.00	54,187,858.00	Secured Financial Creditors	54,187,858.00	YES	As Below	54187858.00	52.797%	Nil	Nil	2,171.00	Nil	Nil

01. All the piece and parcel of land having an extent of 16.50 Ares (40 cents) in Sy No.816,817/3(Re Sy No.189/3) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District, bounded on the East by property of Antony, South by 9 mts. Wide Panchayat Road, West by properties of George and Bernard and North by properties of Mary Joseph and Bernard.

02. All the piece and parcel of land having an extent of 2.28 Ares (5.640 cents) in Sy No.817/11(Re Sy No.189/11) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District, bounded on the East by remaining property of Kattunilath Antony, South by Pathway, West by properties of Sargam Builders Pvt Ltd and North by Mulavukad – Panampukad Road.

03. All the piece and parcel of land having an extent of 5.36 Ares (13.240 cents) in Sy No.817/3(Re Sy No.189/1) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District, bounded on the East by property of Joseph in Sy No.817/3, South by Property of Mary in Sy No.817/3, West by Pathway in Sy No.815 and North by Pathway in Sy Nos.809, 812

04. All the piece and parcel of land having an extent of 1.78 Ares (4.398 cents) in Sy No.817/11 (Re Sy No.189/11) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District, bounded on the East by PWD Road and property of Chani Kattunilath , South by Property of Company, West by Property belonging to Iyan Decruz and North by Property belonging to Iyan Decruz

05. All the piece and parcel of land having an extent of 2.02 Ares (5 cents) in Sy No.239/11 (Re Sy No.189/4) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District,

06. All the piece and parcel of land having an extent of 7.69 Ares (18.99cents) in Sy No.3018/11 (Re Sy No.189/4) together with all buildings existing or to be constructed in Mullavukad Village, Kanayannur Taluk, Ernakulam District,

07. 892/240000 undivided share in 23.99172 Ares in Sy No.843, Ward No.40 together with the shop Room No.20 having Cochin Corporation No.40/1803 C 26 in the Ground Floor having a super built up area of 41.434 Sq.Metres of DD Samudra Darshan, bounded on the East by Shanmugham Road (PWD Road), North by Taj Residency Hotel, West by Walkway and South by Plot No.1 and access sold to owner of Plot No.1(Link Horizon)

08. 1564/240000 undivided share in 23.99172 Ares in Sy No.843, Ward No.40 together with the shop Room No.20 A having Cochin Corporation No.40/1803 C 27 in the Ground Floor having a super built up area of 72.649 Sq.Metres of DD Samudra Darshan, bounded on the East by Shanmugham Road (PWD Road), North by Taj Residency Hotel, West by Walkway and South by Plot No.1 and access sold to owner of Plot No.1(Link Horizon)